

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c) Yes, Sir.

(d) Both Chandrapur MIDC area and Ballarpur city have been planned to be provided with STD facility during the Eighth Plan Period.

Telephone Advisory Committee for Goa

1606. SHRI JOHN F. FERNANDES: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware that the term of Telephone Advisory Committee for Goa will expire by the end of June, 1989; and

(b) if so, whether Government have thought to appoint the new Telephone Advisory Committee immediately after the expiry of the term of the present Committee?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) The present term of Telephone Advisory Committee for Goa is to expire on 31-5-1989.

(b) Yes, Sir.

Committees on drug industries

1607. SHRI P. N. SUKUL: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 39 given in the Rajya Sabha on 24th April, 1989 and state:

(a) whether it is a fact that his Ministry have received the recommendations of special team on working of overcharging as well as committee on conversion norms;

(b) if so, when will these reports be made available;

(c) whether it is a fact that apart from these committees his Ministry appointed certain other committees during 1988-89; and

(d) if so, what are the terms of reference and composition of each committee?

THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO): (a) and (b) The recommendations of the Special Team in regard to assessment of amounts recoverable from the companies involved in the Supreme Court case for the period ending 31-12-1988 have been received in respect of seven companies. The Team is likely to complete the assessment of the remaining companies shortly. Another committee, called Price Review Committee, has since completed its recommendations in respect of three companies. Similar review in respect of remaining companies is on hand and is expected to be completed shortly. Action is being taken on the recommendations of these committees. The committee constituted for revising the norms for conversion cost, packing charges, etc. has submitted its Report and on its recommendations revised norms have already been notified vide S.O. No. 130, dated 17th February, 1989.

(c) and (d) The details of Committees formed in this Department during 1988-89, its terms of references, compositions etc. are given in the Annexure [See Appendix CL, Annexure No. 70].